

**Pandit Balrishna Sharma** (Kanpur Distt. South cum Etawah Distt. East): Are you permitting any discussion on that now?

**Mr. Deputy-Speaker:** I am not allowing any more discussion on that matter—I am sorry.

**Shri Ranaachandra Reddi:** I have a suggestion to make for your consideration.

**Mr. Deputy-Speaker:** I cannot allow any more representations to be made. The proper authority is the Government. They must seek the aid of Government. Hon. Members may not be satisfied with the statement made. So far as this House is concerned, this remedy is not open.

**Dr. Lanka Sundaram** (Visakhapatnam): Great anxiety has arisen in Andhra Desa.....

**Mr. Deputy-Speaker:** Hon. Members are Members of this House. The hon. the Leader of the House—the Prime Minister—is aware of the situation. There are certainly other methods as the Prime Minister has said. They can approach him and try to solve the many difficulties which he has placed before the House on a prior occasion. If the way is paved, I am sure this matter will be considered.

**Dr. Lanka Sundaram:** There are hartals in major cities and towns in Andhra Desh. Thousands of students have come out of schools and colleges; hundreds of telegrams have been sent to us: I do not think.... (Interruption).

**Mr. Deputy-Speaker:** Order, order. I am sorry, notwithstanding all this, the situation cannot be remedied by an adjournment motion.

**Dr. Lanka Sundaram:** We are here by the grace of the people of Andhra Desh and we are accountable to them. We have got to protest at this unreasonable attitude. I walk out.

**Some Hon. Members:** We walk out.

**Shri H. N. Mukerjee:** Before walking out I want to make a statement.

**Mr. Deputy-Speaker:** Hon. Member can take any measure they like. I will not allow any more discussion on this matter. If hon. Members think.....

**Shri H. N. Mukerjee:** Will you permit us to put it on record?

**Mr. Deputy-Speaker:** This is not a matter for publicity. I am afraid they are tackling a serious matter—the life of a person and the formation of a

State—by means which are not legitimate and proper.

**Shri H. N. Mukerjee:** I walk out.

**Mr. Deputy-Speaker:** This is rather unfortunate.

## PAPER LAID ON THE TABLE

### FIVE YEAR PLAN

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I have the honour and privilege to present to Parliament and to lay on the Table of the House a copy of the Report of the Planning Commission containing the first Five Year Plan. [Placed in Library. See No. IV A.2 (6)]. At the present moment it consists of two rather bulky volumes. I regret that they are not printed but in a mimeograph form. We thought that it would be convenient to hon. Members to deal with this at this stage, the printed copies to be supplied when they are ready. I hope that in the course of a day each hon. Member will be supplied with these two light-weight volumes for their consideration.

In these volumes the first few chapters deal with the general structure and the general principles of the Plan and later they go to some details. It is proposed a few days later to issue a supplement containing details of certain development schemes, and somewhat later still another supplement volume containing details of various industries and programmes of industrial development. They are minor details—which are important, of course—but which do not relate to the main structure of the Plan.

Now, because this Report necessarily is rather bulky and big, the Planning Commission is taking steps to facilitate the consideration of the Report by issuing various summaries. A small summary is being produced today which will be given out to the Press. The whole report will be issued to the Press and the public today. In addition, a summary, not a very small summary, nevertheless some kind of a summary, will be available to the Press and this House also. A summary—I would call it an authorised summary of the Plan—will appear. I hope, in the course of the next three or four days, apart from the summary which is being issued to the Press and that also will be available to Members of the House. Later it is proposed to issue a shorter version of the Plan, that is in book form in print, more or less for popular use, probably about 300 printed

pages. But that will take a little time before it is got ready. It is also proposed to issue a number of pamphlets, etc. At the moment I place this before the House and I suggest that we might take this Report into consideration on Monday next, the 15th December.

**Shri A. C. Guha (Santipur):** For how many days will the debate go on?

**Shri Jawaharlal Nehru:** I would suggest three days.

**Shri A. C. Guha:** Five days.

**Shri Jawaharlal Nehru:** A report of this kind can easily be discussed for three weeks with profit. It has taken, if I may say so, very hard labour on the part of the Planning Commission. Two years' hard labour these volumes represent, and more particularly during the last two or three months it has been very heavy work indeed.

I realize the desire. I am in the hands of the House. So far as the Planning Commission are concerned, they would like to have the fullest benefit of the consideration of this House, and it is only the difficulty of finding more time that led me to say three days. If it is possible to extend that period somewhat, and the House so desires, we shall try to do so.

**Some Hon. Members:** Five days.

**Shri Jawaharlal Nehru:** If it is five days, that will be slightly.....

**Mr. Deputy-Speaker:** May I suggest a compromise? We can sit somewhat longer.

**Shri Jawaharlal Nehru:** I am prepared to sit longer, and if it is convenient, the House can have an extra day. Because, it really goes so near to the last date of the session, and one would like a day or two towards the end for urgent work. However, this matter might be considered by the House later. We need not have any rigid time-table about that.

But I would suggest to the House, if I may, that the discussion to which we attach great importance the discussion in this House of this Report—might largely concern itself with the basic principles, the main structure, rather than the smaller details, because we will get lost in the details. And, although this Report is for the moment the final product of the Planning Commission, indeed as the Report itself says towards the end, there can be no such thing as any ultimate finality: because, planning is a dynamic process, and it will be open to Parliament or to Government to look into things and whenever necessary to vary things. Nothing can be laid down as

if it cannot be changed later. And if any particular subject contained in this Report requires further discussion, that can always take place—that particular subject in that form later. But I would submit that this House should consider more specially the basic approach, the principles governing this Plan and the main structure of the Plan. If that is assured and if the House agrees to that, then the other matters can be considered in many forms later also.

**Mr. Deputy-Speaker:** I may inform hon. Members that as soon as they go out they can take copies of the Report from the Notice Office so that they will have a week's time before them. As the hon. the Prime Minister has said, if it is necessary another day may be added for its discussion. I am willing to sit sometime longer, to come at ten o'clock in the morning and go at six o'clock in the evening.

**Some Hon. Members:** There may be no questions on those days.

## ELECTIONS TO COMMITTEES

### PUBLIC ACCOUNTS COMMITTEE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to move:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (1) of rule 197 of the Rules of Procedure and Conduct of Business in the House of the People, one Member from among their number to serve on the Committee on Public Accounts for the unexpired portion of the financial year 1952-53 *vice* Shri Balwant Nagesh Dattar resigned."

**Mr. Deputy-Speaker:** The question is:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (1) of rule 197 of the Rules of Procedure and Conduct of Business in the House of the People, one Member from among their number to serve on the Committee on Public Accounts for the unexpired portion of the financial year 1952-53 *vice* Shri Balwant Nagesh Dattar resigned."

The motion was adopted.